

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Service Tax Appeal No. 11159 of 2018

(Arising out of Order No. VAD-EXCUS-001-COM-31-17-18 dated 12.02.2018 passed by Commissioner, CGST & Central Excise, Vadodara-I)

Shri Brijendra P. Vaghela

...Appellant

Accounts Manager of M/s Wagad Infraprojects Pvt. Ltd.
Plot No. 65, Nr. Sigil (India)
Padra Road, Atladra, Vadodara

VERSUS

C.C.E. & S.T.-Vadodara-I

...Respondent

1st Floor, Central Excise Building,
Race Course Circle
Vadodara-390007

APPEARANCE:

None appeared for the Appellant

Shri P. Ganesan, Superintendent (AR) appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 28.02.2025

DATE OF DECISION: 28.02.2025

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11158 of 2018.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha